NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/84/2016

NAME OF THE PETITIONER(S)

: K. B. Vijay

NAME OF THE RESPONDENT(S)

: Exertion Technology Private Limited & 6 others

UNDER SECTION

: 111, 397/398 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K.S. Rouidondran P.C.S ? S. Manjula Deri, Adv. } M.Ic. Pruettra Adv. For KSR & Co.

K. Gawtham Kumar Athiban Vijay

Potetioner

ORDER

Counsels representing both the parties are present and prayed for time to make submissions in regard to CA1/2012 and CA 1/2014. Time is extended at request as a final opportunity. Put up on 19.12.2017.

- 5d r S Vijayaraghavan Member (Technical)

-sel -K Anantha Padmanabha Swamy Member (Judicial)